## GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:521 ANSWERED ON:07.07.2009 MINOR IRRIGATION PROJECTS Chavan Shri Harischandra Deoram

## Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of projects launched/proposed to be launched under the minor irrigation scheme during the Eleventh Five Year Plan period in the country, particularly in Nasik district of Maharashtra;
- (b) whether some projects from the Tenth Five Year Plan have been carried forward to the Eleventh Five Year Plan; and
- (c) if so, the details thereof?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION(PROF. K.V. THOMAS)

(a) to (c): As regard irrigation, it is a State subject and accordingly, irrigation schemes are planned, funded and implemented by the State Governments as per their own priority.

As far Central Government is concerned, "Accelerated Irrigation Benefit Programme (AIBP)" was launched in 1996 by the Ministry of Water Resources to provide financial assistance to the States to expedite completion of surface-water major & medium irrigation projects. From 1999-2000, the scope of Accelerated Irrigation Benefit Programme was extended to include Minor Irrigation Schemes also. Under this programme, the surface minor irrigation schemes in the special category States having potential of at least 20 ha. or group of schemes within a radius of 5 km with irrigation potential of atleast 50 ha. and the surface minor irrigation schemes in non-special category states serving drought prone and tribal area with irrigation of potential more than 50 ha. are eligible for financial assistance. The Central assistance is provided in the form of grant which is 90% of the project cost. Funding under programme is made on the basis of proposal made by the State Governments.